

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.112
IB-548/ND/2020

IN THE MATTER OF:

R.R. Distributors Pvt Ltd	...	Applicant
Vs.		
M/s Kanodia Technoplast Ltd	...	Respondent

Order under Section 9 of IBC.

Order delivered on 13.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator	:	
For the Respondent	:	Mr. Anand Shankar Jha, Mr. Arpit Gupta, Mr. Girish Bhardwaj, Mr. Shubham Tripathi

ORDER

Pleadings are complete. List on 22.09.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)